GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:903
ANSWERED ON:10.12.2013
LOSS DUE TO NATURAL CALAMITY
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government is aware that large number of people were reported missing and several thousands livestock died and property got damaged in various States in the country due to natural calamities;
- (b) if so, the details of such cases reported during the current year;
- (c) whether any Central Team has been deputed by the Union Government to assess the damage in the affected States;
- (d) if so, the details and findings thereof; and
- (e) the amount of financial assistance provided to calamity affected States thereon, State/UT-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): The details of natural disasters reported by the State Governments/ Union Territories during the year 2013-14 are at Annexure-I.
- (c) to (e): The State Governments concerned initially undertake relief operations in the wake of natural disasters from the State Disaster Response Fund (SDRF) already placed at their disposal. In case of a disaster of 'severe nature', additional assistance is extended from the National Disaster Response Fund (NDRF) after following the laid down procedure, which includes visit of Inter-Ministerial Central Team, provided that available resources under the SDRF account are inadequate.

The State-wise details of the assistance sought, visit of the Central Teams, status of team's reports and assistance approved, are given at Annexure-II.

Details of allocation and release from SDRF including NDRF on the basis of approval given by the HLC during the current year are given in Annexure-Ill.